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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

580
C.P.(IB) No. 645/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | TK Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd. Axis Bank LTD Vs. Rampsingh Industries <i>for Plaintiff</i> | | |
| Under Section | 7 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SUSHOVIT DUTT MAJUMDER
2. SAROSIT DAS GUPTA } for the Plaintiff *for Plaintiff*
15/12/17

1. Mr. Jishnu Chowdhury, Adv
2. Mr. Siddhartha Sharma, Adv
3. Mr. Ratan Das, Adv
4. Ms. Namrata Basu, Adv } for Corporate Debtor *for Corporate Debtor*
15/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(V.P.Singh)
Member (J)